

compare to the indigenous production per tonne; and

(d) the manner in which it would be utilised for issue to the Public Distribution System and the quantity earmarked for West Bengal?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Import of one lakh MT of Palmolein for PDS was authorised in October, 1989. A further one lakh MTs palmolein is currently under import.

(b) Rs. 110 crores has been released for import of 2 lakh MTs of palmolein referred to in (a) above to enable distribution of edible oil in Public Distribution System.

(c) Import of edible oil is canalised through STC and purchases are finalised by STC through tenders received from foreign suppliers. Presently palmolein is being imported from Malaysia/Indonesia. Current landed cost of palmolein is around Rs. 11000/- PMT. Domestic edible oils are ranging between Rs. 18,000—Rs. 25,000 per tonne.

(d) Statewise allocations are made on a month-to-month basis.

Import of Sugar

336. SHRI SANAT KUMAR MANDAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government decided last December to go in for the import of three lakh tonnes of sugar;

(b) if so, the country of import, the manner in which the deal was negotiated and the outgo of foreign exchange;

(c) when did the shipment arrive at Indian Ports and how was it disposed of; and

(d) whether the deal went through according to agreement and if not, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (d). No import of sugar was made in December, 1989 or thereafter.

Retaining of Government Bungalows

337. SHRI V. SREENIVASA PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have worked out the details of charges to be levied against Government Officials, judges of High Courts and others for retaining their respective bungalows after retirement during the last three years;

(b) whether some of the superannuated officials had retained such bungalows for performing certain specific Government duties after their retirement;

(c) whether any consideration has been shown to those officials while working out the arrear of charges; and

(d) if so, the facts and details thereof and the details of names of the incumbents, their respective charges in arrears, premises numbers and date of retirement and vacation of Government bungalows during the last three years?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Amount Spent on Bhadra Project in Karnataka

338. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total amount spent on Bhadra Project in Karnataka so far;

(b) whether the project has been completed; and

(c) the details of the total irrigation and power generation potentialities of the project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The State Government has reported that a expenditure of about Rs. 64.84 crores has been incurred on the project so far from the irrigation sector.

(b) and (c). Almost full irrigation potential of about 105 thousand hectares has been created. Power House with an installed capacity of 33.2 MW are in operation. A proposal for an additional Power House with installed capacity of 6 MW has been technoeconomically cleared.

Approval for the Bennithora Project in Karnataka

339. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Bennithora Project in Karnataka has been accorded approval by Union Government;

(b) if so, the revised estimate cost of that project and the amount of Central assistance sanctioned for it; and

(c) the expected time of the completion of that project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Acquisition of Built up Area of Samaypur Badli

340. SHRI SHEO SHARAN VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 19 April, 1989 to Unstarred Question No. 6084 regarding acquisition of built up area of Samaypur Badli and state:

(a) whether the report has since been submitted by the Delhi Administration; and

(b) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The Survey team constituted by the Delhi Administration has submitted to the Administration its Survey report and the same and the decision thereon is still under its consideration.

Implementation of Nehru Rozgar Yojana

341. SHRI SHEO SHARAN VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether 'Nehru Rozgar Yojana' has been implemented in urban areas;

(b) whether Government have sought information in this regard from States for effective implementation of the scheme; and

(c) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir. The Yojana is being implemented in urban areas. The Central share of funds for